

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

815/2014

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.03.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate  
Affairs & Ors.**

**SECTION OF THE COMPANIES ACT: 633(2)**

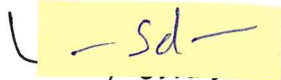
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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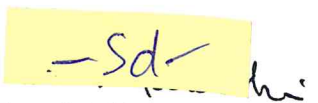
**For the Petitioner:** Mr. Jeevesh Nagrath, Advocate

**For the Respondent:** None

**ORDER**

As none is present on behalf of the Respondent, court notice be issued to the Respondent through counsel returnable on 8<sup>th</sup> April, 2019.

  
**(V. K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**